

कपड़े और बनारसी साड़ियों की बहुत अधिक मांग है ?

वाणिज्य तथा उद्योग मंत्री (श्री मोरारजी देसाई) : बनारसी जरी के कपड़े और बनारसी साड़ियों की ब्रिटेन, सं० रा० अमेरिका, सऊदी अरब, स्वीडन, मलाया, श्रीलंका, इराक तथा ईरान में आम तौर पर अच्छी मांग है ।

Co-operative Societies

413. *Shrimati A. Kale: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:*

(a) the total amount to be recovered from Pakistan Nationals on account of their dues to the Co-operative Societies in India;

(b) the amount due to Railway Employees Co-operative Credit societies out of the amount to be recovered; and

(c) what steps, if any have been taken so far in this matter?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) The amount involved in the claims so far filed by the various co-operative societies in India is Rs. 62.00 lakhs approximately

(b) Rs. 57.45 lakhs approximately

(c) The matter is under discussion with the Pakistan Government.

ताड़ गुड़ उद्योग

४१४. श्री डामर . क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करें कि :

(क) किन-किन राज्यों में ताड़ गुड़ केन्द्र अब तक चालू किये गये हैं ,

(ख) ताड़ गुड़ उत्पादन के मामले में कौन राज्य सब में आगे है, और

(ग) कौन सी राज्य सरकार इस उद्योग की उन्नति में विशेष दिलचस्पी लेती है ?

वाणिज्य तथा उद्योग मंत्री (श्री मोरारजी देसाई) : (क) ताड़ गुड़ उद्योग के केन्द्र नीचे लिखे राज्यों में चले गये हैं —

(१) आंध्र प्रदेश

(२) आसाम

(३) बिहार

(४) बम्बई

(५) केरल

(६) मध्य प्रदेश

(७) मद्रास

(८) मैसूर

(९) उड़ीसा

(१०) पंजाब

(११) राजस्थान

(१२) उत्तर प्रदेश, और

(१३) १० बंगाल ।

(ख) मद्रास

(ग) मद्रास, १० बंगाल, बम्बई और उड़ीसा राज्यों को इस उद्योग की तरक्की में खास तौर से दिलचस्पी है ।

Low Income Group Housing Scheme

415. *Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:*

(a) the amount allocated to Madras State under the Low Income Group Housing Scheme so far,

(b) the amount allocated to the Madras State under Subsidized Industrial Housing Scheme so far, and

(c) the amount spent under each scheme so far?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Rs. 1.74 crores.

(b) Rs 0.56 crores **

(c) Amount disbursed to the Madras Govt for

- (i) The Low Income Group Housing Scheme Rs. 0.88 crores.
- (ii) The Subsidised Industrial Housing Scheme Rs 0.22 crores.

**NOTE This represents the amount sanctioned during the First Plan period plus allocations for 1956-57 and 1957-58

Low Income Group Housing Scheme

416. Shri B. S. Murthy: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount allocated to Andhra Pradesh under Low Income Group Housing Scheme so far, and

(b) the amount spent?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) The information sought is given below:—

		Rs in lakhs	
Amount allocated to Andhra Pradesh		Amount disbursed	
1954-55 & 1955-56	Andhra	74.40	20.00
	Hyderabad	100.00	20.00
1956-57	Andhra	30.00	58.44
	Hyderabad	40.00	
1957-58	Andhra Pradesh	55.00	Nil so far
Total		299.40	98.44

(b) The State Govt have intimated that a sum of Rs 67.87 lakhs was spent by them upto the 30th April '57

MOTION FOR ADJOURNMENT

STRIKE OF MUNICIPAL WORKERS AND SWEEPERS IN NEW DELHI

Mr. Speaker: I have received notice of an adjournment motion by Shri Sadhan Gupta regarding the strike of municipal workers and sweepers in

New Delhi, today. Long before, on the 25th of this month, I received a Short Notice Question from Shri Balmiki relating to the same matter. On the 30th, he has tabled a Calling Attention Notice relating to the same subject-matter. I have asked the hon. Minister to make a statement in due course. If he is willing to make a statement today,

The Minister of Health (Shri Karmarkar): I have got a part of the material

Mr. Speaker: Already on the debate

Shri Karmarkar: With your permission, I should like to say a word. For a few days past, we are aware that there has been a representation on behalf of the sweepers of the New Delhi Municipal Board regarding some of their demands. As I told the House some time back, a part of the demands were conceded and a part were being considered. The workers have not been satisfied with that. I understood this morning that the sweepers along with some other workers were on strike. This is a matter where I should frankly tell the House, in so far as the sweepers' demands are concerned, on looking at the demands, I feel that there are many of them on which sympathetic consideration should be given as those coming from essential workers of the community. From that point of view, I have asked the municipal authorities to have a meeting this afternoon. I did receive once the Secretary of the Association on behalf of the sweepers and listened to him. I hope I shall have a talk with him also. It may be that it is possible that we may come to an amicable conclusion in respect of many of the demands. In view of that, I am prepared to make a statement tomorrow, if you so please, if one is necessary. In case the House is inclined to allow us to go ahead with this matter and consider it in a sympathetic spirit, may be, it is up to the House to use their discretion in the matter. I am entirely under the guidance of the House.